

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**



**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.11.2017 AT 10.30 AM**


TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 211/9//HDB/2017
NAME OF THE COMPANY	Aster Pvt Limited
NAME OF THE PETITIONER(S)	IAC Electruals Limited
NAME OF THE RESPONDENT(S)	Aster Pvt Limited
UNDER SECTION	Sec 9 of IBC

**Counsel for Petitioner(s):**

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Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. PRATIK REDDY	ADVOCATE TE	Pratik@NCLT.IN 8008072744	
K. VIVEK REDDY	"	VIVEKREDDY@NCLT.IN	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitish Bandari P. VIKRAM	Adv for Respondent	vikram@wlawchambers. 9915 9 016 6	

Heard Mr.K.Pratik Reddy, Mr.K.Vivek Reddy, learned counsels for the Petitioner and Mr.P.Vikram on behalf of Mr.Nitish Bandari, learned counsel for the Respondent.

Post the case on 28.11.2017.



**Member (Technical)**



**Member (Judicial)**